

28.1.2016

CCP No. 55/2014 in
O.A. No. 413/2011

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Praveen Kumar for Sri G.S.Sikarwar
Res: Sri S.P.Singh

Learned proxy counsel for applicant submitted at bar that direction of the Tribunal has been fully complied with and claim of the applicant for appointment on compassionate ground was considered and applicant was given appointment on 7.11.2015.

Learned counsel for respondents also submitted at bar that order passed by the Tribunal has been fully complied with and this fact is also indicated by the respondents in their compliance affidavit.

Under such circumstances, nothing remain to be further adjudicated. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

J. Ch
Member (A)

Navneet
Member (J)

HLS/-

~~OR~~
Recd 28/1/16
Duly recd 28/1/16
Praveen
01/2/16